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(Interruptions)

The Department of Chemistry is recognised by the UGC as a department of special assistance in the field of Organic Chemistry.

The UGC has agreed to provide the University computer facilities. The University braryhas 1,070 journals. It can be seen irom all this that we are looking after the University because this is a 'new University which needs more funds, more projects, more money.

भी संभाषतिः मिस्टर रेड्डी, मापने जो सदाल पूछा वा उसमें कहा वा कि किसी बास पपर्ण के लिये यूनिवर्सिटी कावम की गई वी ।

सी बी० सत्यनारायम रेड्डीः वह जवाद नहीं विया ।

भी समस्पति: बास पपर्वं प्राप बता देते तो मासून हो जाता।

भी गी॰ सर्वनारायण रेड्डी: इसीलिये
तो मैं जिसा मंत्री महोदया से जानना
चाहता हूं कि हैदराबाद में इस केन्द्रीय
विकायिद्यालय की कायम करने की जरूरत
क्या थी, क्यों कायम किया गया। इसका
जिसा मंत्री को जनाव देना चाहिए।
मैंने यह सवाल इसिलये किया कि यह
यूनिवर्सिटी दक्षिण में चासकर आन्ध्र प्रदेश
में कायम करने की जरूरत क्यों पड़ी। यह
इसिलये पड़ी क्योंकि वहां के खोगों की
क्वाहिण थी इसिलये इसे यहां कायम
किया गया। इसको दूसरे विक्यनियालयों
प्रेसा एकने का मक्सद नहीं था मकसद

यह वा कि वहां ज्यादा से ज्यादा सहूलियतें दी जाय ताकि वहां के विद्यार्थियों की जो शिकायतें हैं वहु दूर हो सकें, इसलिये वहां पर केन्द्रीय विश्वविद्यालय स्वापित किया गया । शिक्षा मंत्री महोदया चूद ही मानती हैं कि किन हालात में यह यूनिविस्टी कायम की गई। इसलिये इस पर ज्यादा तवज्जह दिया जाय । मैं जानना चाहता हूं कि इस विश्वविद्यालय को कितनी ग्रान्ट बनस्वत दूसरी यूनिविस्टी के दी जा रही है इसका जवाब क्यों नहीं मंत्री महोदया ने दिया?

to Questiont

श्रीमती शीला श्रील : मान्यवर, माननीय सदस्य नाराज हो गये। हमारा प्याइंट यह है कि हम सब जगह जहां पर हो सके नेशनल इन्टीग्नेशन के लिये यूनिवसिटी खोलते हैं। एक यूनिवसिटी कशकता में खुली हुई है, विश्व भारतीय और हम दिशाण को भी देना चाहते हैं। एक यूनिवसिटी वहां है। सब जगह इस तरह से यूनिवसिटी वहां है। सब जगह इस तरह से यूनिवसिटी वहां है। सब जगह इस तरह

भी सवायतिः किलना देते हैं, गवर्नमेंद किलना देती हैं?

भीनती शीमा कौंच : गवर्नमेंट ने 1981-82 में हैदराबाद यूनवर्सिटी को 76,49 लाख कपये दिये हैं।

Report of the Committee on Road Safety

- ♦167. DR. M. M. S. SIDDHU: Will the MINISTER OF SHIPPING AND TRANSPORT be pleased to Stote:
- (a) whether the Committee headed by a Joint Secretary in the Ministry of Shipping and Transport on road safety has submitted its report;
- (b) if so, what are the details thereof;
- (c) what are the main recommendations made by the Committee; and

(d) what is the average death rate per year for every ten thousand vehicles in different parts of the country and what measures are being taken to reduce the mortality rate?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) to (d) A statement is laid on the Table of the House

Statement

(a) Yes, Sk.

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- (b) and (c) In its recently submitted report, Committee has called for a natio nal effort for the' task of prevention of road accidents and implementation of road safety measures, Main recommenda tions made by the Committee include setting up of a National Road Safety Council and State Road Safety Councils, creation of Road Safety Fund to finance the schemes of road safety, and appro priate administrative machinery like Dire ctor General Road Safety at the Centre with Directorates of Road Safety in the States for Planning, implementing and monitoring of Road Safety progra mmes.
- (d) Information as available regarding Statewise average rate of fatality per 10,000 vehicles for the year 1980 is as follows:-----

Andhra Pradesh 112, Assam 54, Bihar 47, Gujarat 55, Haryana 96, Himachal Pradesh 89, Jammu & Kashmir 101, Karnataka 49, Kerala 55, Madhaya Pradesh 82, Maharashtra 37, Manipur 50, Nagaland 49, Orissa 81, Punjab 15, Rajasthan 38, Tamil Nadu 76, Tripura 49, Uttar Pradesh 70, West Bengal 64, *K* & N (siands 39, Arunachal Pradesh 529, ChbiKligarh 19, D & N Haveli 118, De¹?!! 27, Goa, Daman & Diu 27, Mizoram 85 and Pondicherry 20.

The State Governments have been advised to ensure strict enforcement of of rules and regulations regarding issua-auce of driving licences and certificate

of fitness for vehicles, implementation of Highway Patrolling scheme and creation of an appropriate co-ordinating body to co-ordinate efforts designed to ensure effective implementation of road safety programmes.

to Questions

DR. M. M. S. SIDDHU: Sir, while going through the statement, one will find that Punjab has 15 fatalities per 10,000 vehicles. Haryana which is next to it has 96 and Delhi which is next to it has 27. Now, has the Committee, while giving its recommendations, gone into the reasons why tuch a large disparity is there and if in Punjab, they could be avoided. what are the reasons could that they not avoided in Haryana and in Delhi ? Secondly, Sir, a place like Arunachal Pradesh has 529 fatalities. This is a very large number. Sir, it comes to nearly ten to twenty times. What were the reasons for this? Has the Committee gone into this? Do these areas have any special reasons? If so, what are the reasons?

SHRI Z. R. ANSARI: Sir, the figures which have been given in this reply have been worked out on the basis of number of fatalities. In Arunachal Pradesh...

श्री समापति : ग्ररुणाचल प्रदेश में मोटर दस हजार हैं भी ।

श्री जगदम्बी प्रसाद यादव: मोटर होगी भी नहीं।

श्रीब्टासिंहः एक हजार भी न**हीं** होंगी ।

SHRI Z. R. ANSARI : In Arunachal the number of vehicles is 359.

श्री सभापति : 10,000 को क्या ग्रापने मल्टीप्लाई कर दिया?

SHRI Z. R. ANSARI : Exactly, Sir, because the hon. Member has asked. . .

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भी सभापति: मैं क्लीयर चाहता हं कि तीन सौ मेटरों में 529 एक्सीडेंट कैसे हो गये ?

भी जंड० प्रार० प्रंसारी: जनावेवाला, वही मैं ग्रापसे ग्रर्ज कर रहा हूं। एक्सीडेंट की बात नहीं है नम्बर आफ फेटाल्टीज की बात है। एक एक्सीडेंट में 25 ब्रादमी भी मर सकते हैं। हजूरेवाली, वही मैं भ्रापसे मर्जाकर रहा हं।

श्री समापति : यह तो आपने सही कहा पूरी वस उलट जाए तो . . .

श्री जैंड० धार० घंसारी: वही मैं ग्रापसे ग्रर्जं कर रहा हूं। क्वेश्चन को देखिये फेटाल्टी रेट पूछा है पर 10,000।

श्री समापति : श्रापका श्रर्थमेटिक फिर गलत हो रहा है।

श्री जैंड० ग्रार० ग्रंसारी: माफ फरमाइयेगा, मैं जो क्वेचन है उसका जवाब दे रहा हं । भ्रगर उसके इलावा ग्राप कोई दूसरी क्वेरी करना चाहते हैं, भ्रगर मेरी मालुमात होगी तो जवाब द्गा।

श्री सभापति: मैं थोड़ा पूछ रहा हं, डा० सिद्ध् पूछ रहे हैं। (अधवधान)

SHRI Z. R. ANSARI: Three hundred and fifty nine is the number of vehicles in Arunachal and the number of fatality is 19. The formula is, this number is divided by the number of vehicles and multiplied by 10,000. That will be the number of fatality per. 10,000.

SHRI K. VIJAYA BHASKARA REDDY: Sir, may I add to what my friend has said? This does not give the correct picture because the basis on whicii

the calculations are made is not a scientific one. It should have been the number of accidents per lakh K.M. In this case fatalities per 10,000 vehicles have been worked out. That is why there is Incougruity and this is not the correct picture.

MR. CHAIRMAN: It comes to this Mr. Minister that if one member commits an accident, it will be 10,000 accidents, if you multiply it by 10,000.

SHRI K. VIJAYA BHASKARA RED-DY: We have taken the example of Arunachal when there are 319 vehicles.

MR. CHAIRMAN: I think the statistics are not quite correctly worked out.

SHRI Z. R. ANSARI: The question has been put like that.

DR. M.M.S. SIDDHU: My main question was whether the Committee has gone through the accident rate in the neighbouring States, one after the other, and also compared the higher fatality rate. Has the Committee gone into the causes for it because they are making recommendations in this respect? That is why I .-;sked whether they have studied it. That is the first part of my question.

SHRI K. VIJAYA BHASKARA RED-DY: The Committee has gone into it thoroughly and they have made a number of recommendations. Nearly about 80 recommendations have been made by them out of which 7 or 8 are important. I can read them out, but it will take time.

MR. CHAIRMAN: I think this answei has been worked out rather statistically and on the basis of arithmetic. T do not think it reflects the proposition correcily.

SHRI K. VIJAYA BHASKARA RED-DY: The Committee has not made the recommendations on the basis of these, statistics alone. It is one of the factors that has been taken into account. The correct thing is that th ey should have taken the accidents per lakh Km. or so. Moreover, there are other factors which

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they have taken into consideration while making recommendations. There are about 80 recommendations out of which 8 are important.

MR. CHAIRMAN: I think we leave it there. Dr. Siddhu.

DR. M.M.S. SIDDHU: 1 would like to ask only two specific things, whether they have recommended the same or not. All over the world seat belts are necessary for the driver. That is one. Secondly, in order to find out whether alcohol is a factor...

MR. CHAIRMAN: Always.

DR. M.M.S. SIDDHU: Does these two things find a place in the recommendations of the Committee ?

SHRI K. VIJAYA BHASKARA RED-DY: Sir, they have a place. In addition to these, there are so many other factors which the Committee has gone into.

DR. M. M. S. SIDDHU: I asked about two specific things. Have they recommended compulsory seat belts and, secondly, use of breathalyzer.

SHRI SURESH KALMADI: Sir. the Minister has not read the report.

DR. M. M. S. SIDDHU: Please let me know whether these two recommendations find a place there.

SHRI K. VIJAYA BHASKARA RED-DY: Yes.

MR. CHAIRMAN: They are there.

SHR1 K. VIJAYA BHASKARA RED-DY: They are there.

MR. CHAIRMAN: They are very much there. Probably, Dr. Siddhu...

DR. M. M. S. SIDDHU: Sir. Will he lay it on the Table of the House so that I can verify ?

SHRI K. VIJAYA BHASKARA RED-DY: Sir, I strongly protest at what the Member over there has said. We have read the report and we know what it is.

DR. M. M. S. SIDDHU: Sir, will he lay the report on the Table ?

to Questions

MR. CHAIRMAN: Dr. Siddhu, the hon. Minister has assured that these are there. You should accept his assurance. In England, they say most of the accidents take place because a pretty girl is walking on the pavement and the driver looks at her. Question No. 168.

Damage to orange cultiration in Maharashtra

*168. DR. BHAI MAHAVIR:t

SHRI SHRIDHAR WASU-DEO DHABE:

Will the Minister of AGRICULTURE be pleased to state:

- (a) what is the area under orange cultivation in Maharashtra;
- (b) whether it is a fact that orange cultivation in Nagpur, Amravati, Ycotrnal and Wardha districts in Maharasthra has been badly affected due to current drought and water scarcity in the Vidarbha region; and
- (c) what is the assistance being given and the remedial steps being taken by the Central Government especially providing employment to labour rendered un-employed as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c) A statement is laid on the Table

Statement

of the House.

- (a) According to 1979-80 estimates, area under citrus fruits in Maharashtra is about 28900 hectares. The exact area under oranges alone is not available.
- (b) The Government are aware of the adverse effects on orange crop due to scarcity of water.
- · fThe question was actually asked on the floor of the House by Dr. Bhai Mahavir.